

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:272  
ANSWERED ON:02.08.2011  
BAN ON EXPORT OF WHEAT  
Dashmuni Deepa ;Mishra Shri Mahabal

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has completely removed the ban on export of wheat;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the removal of the said ban has had any effect on the price;
- (d) if so, the details thereof; and
- (e) the steps taken to control the price of wheat in the country?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No, Madam.

(b), (c), (d): Do not arise.

(e): In order to control prices, the export of wheat is banned w.e.f. 09/02/2007. Further, the import duty was reduced to Zero percent w.e.f. 09/09/2006. Government has made additional adhoc allocation of 10 Million tons of rice & wheat during 2011-12 to States & Union Territories under Targeted Public Distribution System (TPDS). This comprises of 5 million tons each to BPL and APL families at BPL/APL issue prices.